

**Government of Jammu and Kashmir
Labour & Employment Department
Civil Secretariat, Srinagar.**

Notification

Srinagar, the 9th September, 2019

SRO 523- In exercise of the powers conferred by clause (a) of Section 2 of Industrial Employment (Standing Orders) Act, 1946 (Act No.20 of 1946), the Government hereby appoints Labour Commissioner, J&K as Appellate Authority for the purpose of said Act.

By order of the Government of Jammu and Kashmir.

Sd/-

(Saurabh Bhagat)IAS

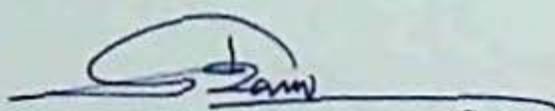
Commissioner/ Secretary to the Government

No.L&E/Gen/48/2018

Dated:- 09-09-2019

Copy to the;-

1. Principal Secretary the Hon'ble Governor, J&K.
2. All Administrative Secretaries.
3. Divisional Commissioner, Jammu/Kashmir.
4. Secretary, Legislative Assembly/Council.
5. Director, Archives, Museums and Archeology, Srinagar.
6. Labour Commissioner, J&K, Srinagar.
7. General Manager, Government Press, Srinagar for its publication in the next issue of the Government Gazette.
8. Private Secretary to Advisor (F) to Hon'ble Governor, J&K.
9. Private Secretary to Commissioner/Secretary to the Government, Labour and Employment Department.
10. SRO file (w.2.s.c).
11. Stock file.


(Surinder Paul Sharma)KAS
Deputy Secretary to Government